

वरिष्ठ नेताओं का एक शिष्ट मंडल अमरीका को यह परामर्श देने के लिए भेजा जाएगा कि वह वियत नाम में जो बम्बाईमेंट कर रहा है, उसको रोक दे ?

SHRIMATI INDIRA GANDHI: This is a suggestion for action.

श्री भानु प्रकाश सिंह : अध्यक्ष महोदय

MR. SPEAKER: I do not think he should supplement the Prime Minister's answer.

श्री राम चरण : बाहर के मुन्कों में जो गुडविल मिशनस भेजे जाते हैं, वह जबकि वहां का हाई कमिश्नर एम्बेसडर यहां आपको इन्टीमेट करता है, उसके बाद आप भेजते हैं। एक रेगुलर फीचर मानकर, फ्राम टाइम टू टाइम भेजने की कोई प्रथा नहीं है। आजतक इसके सम्बन्ध में जो पढ़ति रही है वह बहुत गलत रही है। जनरल मासेज को समझने बालों और बैकवर्ड क्लासेज को इसमें बिल्कुल नेग्लैक्ट किया जाता है।

SHRIMATI INDIRA GANDHI: I do not think we should bring in class or caste into such matters, people are sent who can make the best contacts at different levels in different countries.

श्री प्रेम चन्द्र वर्मा: मैं जानना चाहता हूँ कि जब कोई शिष्ट मण्डल या प्रतिनिधिमण्डल भेजा जाता है विदेशों में तो क्या उसमें इस बात का ध्यान रखा जाता है कि उसमें ऐसे लोगों को भेजा जाए जिनका सम्बन्ध पब्लिक रिलेशन्स से हो या जो विशेषज्ञ हों, जैसे समाचार-पत्रों के सम्पादक हैं, कामर्स और इन्डस्ट्री से सम्बन्ध रखने वाले लोग हैं, जो पब्लिक सेक्टर की इन्डस्ट्रीज को चलाते हैं, बड़े बड़े कारखानों को चलाते हैं ताकि वे वहां जाकर अपना योग दे सकें ?

श्रीमती इन्दिरा गांधी : यह किया जाता है।

SHRI P. RAMAMURTI: Will the Prime Minister consider the need for creating a Minister for Funerals for

attending the funerals? (*Interruptions*).

MR. SPEAKER: Next question.  
PAK. CONCENTRATION ON KUTCH BORDER

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\*603. SHRI S. S. KOTHARI:  
SHRI SHRI CHAND GOEL:  
SHRI HIMATSINGKA:

Will the Minister of DEFENCE be pleased to state:

(a) whether Pakistan has concentrated its troops on the Kutch border to occupy forcibly the Indian claimed territory of the Rann of Kutch; and

(b) if so, the steps taken by Government to meet the situation?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). No unusual concentration of Pakistani forces across the Kutch border has come to Government's notice.

All necessary precautionary measures have been, and continue to be taken to safeguard the territorial integrity of the country.

SHRI S. S. KOTHARI: The land is admittedly difficult and marsny. Will the minister say whether logistically it is easier for Pakistan to defend her side of the border than it is for us to defend our side?

SHRI SWARAN SINGH: It is true that logistically our difficulties are more, but we have to surmount these difficulties.

SHRI S. S. KOTHARI: Is that the basic reason why we are surrendering this territory?

SHRI SWARAN SINGH: It is absolutely incorrect.

SHRI MANUBHAI PATEL: News is pouring in that some Pakistan boats are daily coming in carrying some Pakistani citizens and about 360 persons have already come. May I know what is the nature of these citizens who are pouring in, whether they are ex-military persons, smugglers or persons coming with some other purpose?

**SHRI SWARAN SINGH :** It is a fact that on account of our tightening of patrolling in our territorial waters, as many as 29 vessels with 443 persons on them were intercepted by the naval petrol boats and also by the Indian police. We have protested to the Government of Pakistan. We are also interrogating these persons who were caught in these vessels.

**SHRI V. KRISHNAMOORTHY :** May I know from the hon. Minister whether Pakistan has demanded from the Government of India that troops from the awarded territories should be evacuated even before demarcating the exact boundary; if so, what was the action taken by the Government in this regard ?

**SHRI SWARAN SINGH :** That does not arise out of this. This is a very different subject altogether. The implementation of Kutch Award is the responsibility of the Ministry of External Affairs.

**SHRI S. KANDAPPAN :** There is a specific report about the mobilisation of the Pakistani Army on the Kutch border.

**SHRI V. KRISHNAMOORTHY :** A news item has appeared today that Pakistan has demanded from the Government of India that according to the Kutch Tribunal's Award, from the territory which is awarded, which is about 3300 square miles, our troops should be evacuated. Is it a fact or not? If it is so, may I know what action the Government has taken ?

**SHRI SWARAN SINGH :** I have already said that the implementation of the Kutch Award....

**SHRI V. KRISHNAMOORTHY :** The implementation will take place only after 1969.

**SHRI SWARAN SINGH :** I appeal to my hon. friends to permit me to say that there was a meeting of the representatives of the two governments and it is expected that some

statement will be made on behalf of the Government. About the specific question, it has not come to my knowledge at all that there was any demand by Pakistan to the effect which the hon. Member is asking.

**SHRI V. KRISHNAMOORTHY :** He does not read newspapers. It has appeared in the Press. It is a question of territory.

**MR. SPEAKER :** He has categorically denied it.

**SHRI VIKRAMCHAND MAHAJAN :** Is it a fact that before any attack like, say, the Chinese attack or the Pakistani attack, our intelligence service has failed to notice any unusual concentration of troops on our border ?

**SHRI SWARAN SINGH :** That is not correct. It is not correct that we have no information about the concentration of troops.

**श्री हुकम चन्द्र कच्छवाय :** मन्त्री जी ने अभी उत्तर दिया कि हमने कुछ नौकाएं पकड़ी हैं, कुछ आदमी पकड़े हैं तो मैं जानना चाहता हूँ कि क्या आपने उनके पास से कुछ हथियार भी पकड़े हैं और कुछ कागजात भी पकड़े हैं ? यदि हाँ, तो वे कागजात किस प्रकार के हैं ?

दूसरी बात यह है कि अन्तर्राष्ट्रीय न्यायालय ने 350 वर्गमील भूमि के सम्बन्ध में जो फैसला दिया है, उस भूमि से क्या आपने सेना हटा ली है ? यदि नहीं, तो कब तक हटाने वाले हैं ?

**SHRI SWARAN SINGH :** About the first part I have not got information of the contents of the inventory as to what was caught and what was recovered from each boat. About the second part of the question, my answer is 'no'. We have not removed our troops from any of the area.

**श्री हुकम चन्द्र कच्छवाय :** मैंने पूछा था कि क्या आपने वहाँ से सेना हटा ली

है यदि नहीं, तो कब तक हटाने का इरादा है ?

MR. SPEAKER: He has said 'no'.

SHRI SWARAN SINGH: Probably the hon. Member did, not switch on the interpretation.

MR. SPEAKER: There is no need to hear the translation of the answer 'no'.

SHRI K. NARAYANA RAO: May I know whether we had our army patrolling in and around Kanjarkot and Chad Bet before the Kutch Award; if so, whether as a consequence of the Kutch Award the patrolling has been withdrawn? I think it is a matter which the Defence Minister has to admit as falling within his purview.

SHRI SWARAN SINGH: It is a relevant question. It does not arise out of this. The patrolling is done by the border police.

श्री हुकूम चन्द कछबाय : सदन चाहता है कि इस बात का जवाब दिया जाय। यह बहुत महत्व का सवाल है इसलिए पूछा जा रहा है। उसके लिए सारे हिन्दुस्तान में आन्दोलन चल रहा है और मैं चाहता हूँ कि उसका वह जवाब दिलवायें।

श्री शिव कुमार शास्त्री : मैं आपके द्वारा सुरक्षा मंत्री से यह जानना चाहता हूँ कि उन्होंने अभी यह कहा कि जो पाकिस्तान के नाविक आये थे उनको गिरफ्तार कर लिया गया उनकी पूछताछ कर रहे हैं विरोधपत्र भी हम ने भेजा है तो आपके विरोधपत्र भेजने का और पाकिस्तान द्वारा उस विरोधपत्र की उपेक्षा करने का, यह दोनों अभ्यास पुराने हैं तो क्या आप कोई नया क्रदम उठाने की सोच रहे हैं ?

SHRI SWARAN SINGH: The new step is that the vessels have been secured by us and that some persons are in our custody. This I think, is a very positive step.

### SHORT NOTICE QUESTION HOUSE COLLAPSE IN MUNIRKA, DELHI

8. SHRI M. L. SONDHI :

SHRI YASHPAL SINGH :

SHRI BAL RAJ MADHOK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that 15 persons were killed and many others injured as a result of house collapse in Munirka, Delhi;

(b) if so, the causes of the accident;

(c) whether any inquiry has been instituted; and

(d) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). On 21st February, 1968 in connection with celebrations of a marriage, there was some singing and dancing in front of an open space of the house of Shri Shibhan of village Munirka. A large number of spectators had gathered to see the singing and dancing and owing to rush of spectators, a large number of children went to the roof of the house and collected on the projecting 'Chhajja', which was about 15' long and 2½' wide. It collapsed resulting in the death of 15 children of ages ranging from four to 15 years. Ten were boys and 5 were girls. Fortyfive injured persons, out of which 40 were children, who were rescued immediately, were admitted to the Hospitals. Two adults later died, bringing the number of dead to 17. All except seven persons have since been discharged from the Hospitals. A sum of Rs. 5,000 has been distributed as relief in varying amounts. A sum of Rs. 2,000 from the Prime Minister's relief fund will also be distributed.

A detailed enquiry into the accident was ordered by the Deputy Commissioner immediately and the results of point enquiry by the S.D.O. and S.D.P.O. show that the tragedy was purely accidental.

SHRI M. L. SONDHI : I would like to say by way of preface that this was one of the most gruesome tragedies.